

2018
IN THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 3002 – A

Dated, Calcutta, the 15th May, 2018

**From : Subhasis Dasgupta,
Registrar (Judicial Service),
High Court, Appellate Side,
Calcutta**

To :

- 1) The District Judge of all Districts
including Andaman & Nicobar Islands .
- 2) The Chief Judge, City Civil Court, Calcutta
- 3) The Chief Judge, City Sessions Court, Calcutta
- 4) The Chief Judge, Presidency Small Causes Court, Calcutta
- 5) The Secretary, Judicial Department, Government of West Bengal
- 6) The Director, West Bengal Judicial Academy, Kolkata.

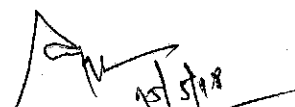
**Sub. : Recruitment of Academic Staff in National Judicial Academy,
Bhopal.**

Sir,

With reference to the subject captioned above, I am directed to inform that National Judicial Academy, Bhopal has intimated that the Academy is going to fill up the post of 'Research Fellow' and has published an 'EMPLOYMENT NOTICE dated 09.04.2018', inviting application(s) for the said post, has duly been uploaded in the Hon'ble Court's website.

You are, requested to inform all the eligible members of West Bengal Judicial Service in your respective judgeships, to visit the website of the Hon'ble Court (www.calcuttahighcourt.nic.in) and, if willing, download the relevant contents and send the filled-in application form (in prescribed proforma) alongwith requisites, as sought for, so as the same to reach the office of the undersigned at the earliest preferably by 17th May 2018 for taking further necessary action in the matter.

Yours faithfully,


Registrar (Judicial Service)

NATIONAL JUDICIAL ACADEMY

Bhadbhada Road, P.O. Suraj Nagar, Bhopal – 462 044 (M.P.)
Website – www.nja.nic.in , EPABX - 0755 – 2432500

NJA/Adm./Rect/2018/01

Dated – 09.04.2018

EMPLOYMENT NOTICE

The National Judicial Academy provides national level judicial education to judges from across the country; undertakes research into justice and judicial institutions; and to strengthen the administration of justice. Established by the Supreme Court of India as an Autonomous Body chaired by the Hon'ble Chief Justice of India, NJA is fully funded by the Government of India. NJA's home is a state-of-art world class 62 acre campus located on a picturesque hill-top in the outskirts of Bhopal, overlooking Bhopal's famous lakes.

NJA seeks well qualified and hardworking candidate to fill a number of posts on deputation or contract basis.

Applications, complete in all respect, should be received by NJA (in person/by post/by courier) in a sealed cover addressed to: **The Registrar(Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O. Bhopal- 462044 (M.P.)** latest by 21.05.2018. The candidate should super scribe the name of the post applied for on the top of envelop.

S.N.	NAME OF POST	Pay Scale	No. of Vacancy**	Qualifications and Experience.	Approx. Gross Monthly Salary***
1	Research Fellow	Rs. 56,100 – 1,77,500/-	01	LLM with 5 years' experience in teaching, and/or experience in research at the Judicial Academy/ National Level Institution/ University OR A Judicial Officer having completed 5 years of service as Judicial Officer.	Rs.60,027/-

Note – * Pay scale as per 7th Pay Commission.

**Number of vacancy shown is only anticipated. The selection will be conducted for actual requirement at the time of selection.

***In addition to monthly salary the selected candidate will be entitled for HRA@16% of Basic pay or Free residential accommodation, EPF contribution, Medical Insurance Coverage for Self and dependent family members as per NJA's policy. Annual increment and any other allowances as sanctioned from time to time will also be admissible.

General Information:

- The incumbents opting for deputation must send their application through proper channel with 'No Objection Certificate' and CR Dossier/ Attested copies of the ACR/APAR of the applicant for the last five years from the employer, with an advance copy to NJA. The terms and conditions of the deputation service will be governed by Government of India's Rules applicable in this regard.
- Age Limit : (i) Minimum age – 18 years
(ii) Upper age limit – for contract / deputation upto 56 years
- The cutoff date for determining age will be the closing date of application submission.
- The applicant should submit application in the prescribed format along with self attested latest photograph and copies of testimonial in respect of educational qualification, date of birth, experience, extra curricular activities caste certificate etc. along with two self addressed envelopes (size 22 x 10 cm and with Rs.5/- postal stamp affixed). If applying for more than one post, separate application should be submitted for each post.
- No TA/DA will be admissible to attend aptitude/ skill test/interview.
- The Academy reserves its right to reject incomplete applications or applications received after the due date.

NATIONAL JUDICIAL ACADEMY

P.O. Surajnagar, Bhadbhada Road,

Bhopal (M.P.) - 462 044.

☎ 0755 - 2432500

Application Format

Paste Self
Attested Recent
Passport Size
Photograph

- 1) Post applied for (in Capital Letters) : _____
- 2) Name (in Capital Letters) : _____
- 3) Father's Name /Husband's Name/ : _____
- 4) Mother's Name : _____
- 5) Gender : _____
- 6) Date of Birth (in figure) : _____
(In words) : _____
- 7) Mailing Address : _____

- 8) Permanent Address : _____

- 9) Phone No. with Area Code : _____
- 10) Mobile Number : _____
- 11) Email ID : _____
- 12) Marital Status : _____
- 13) Religion : _____
- 14) Nationality : _____
- 15) Category (General / OBC /SC / ST) : _____
- 16) Physically Challenged, if any : _____

Contd.....2

Declaration

I hereby declare that all the statements made in this application are true complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or in correct at any stage, my candidature / appointment shall be liable to be cancelled / terminated summarily without notice or any compensation in lieu thereof.

I also affirm that NOC from the present employer for applying for the post has been applied for / taken.

Place :

Date :

(Signature of Applicant)

**Counter Signature of Controlling Officer
(In case of application for Deputation)**